

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 211
IB-418/ND/2022
IA- 2777/2024

IN THE MATTER OF:

Karur Vysya Bank

... **Applicant/Petitioner**

Versus

Mr. Sumit Goyal

... **Respondent**

Under Section: 95 of IBC, 2016

Order delivered on 03.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the RP

: Adv. Kunwarpreet Singh, Adv. Prakul Thadi, PCS
Mr. Rajesh Mittal in IA-2777-2024:

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 4.45 pm. No time left, hearing is deferred to 02.09.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)